

[*Translation*]

Marking of Prices of Medicines.

911. SHRIMATI SUMITRA MAHAJAN:
Will the PRIME MINISTER be pleased to state:

(a) whether the condition to mark the prices alongwith taxes is not applicable to medicines; and

(b) if so, the reasons therefor and the action taken by the Government to remove the difficulties being faced by the common man in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). Sir, it is applicable to non-scheduled formulations. However, drug industry has been allowed grace period upto 31st December, 1991 for adopting the revised pattern of sale

price marking on the packages of non-scheduled drugs.

[*English*]

Allotment of essential commodities to Kerala

912. SHRI THAYIL JOHN ANJALOSE:
Will the PRIME MINISTER be pleased to state: the month-wise total quantity of rice, wheat sugar, pamolein and kerosene allotted and supplied to Kerala for distribution under Public Distribution System during the period from July, 1991 to October, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): The allocation and lifting of Rice, wheat, sugar, palmolein and kerosene for Kerala for the month of July, 1991 to October, 1991 are given in the attached statement.

STATEMENT

(In tonnes)

COMMODITIES	MONTHS												
	July			August			September			October			
	A	L		A	L		A	L		A	L		
Rice	142500	145600		162500	191700		150000	135600		150000	150000		N. A.
Wheat	30000	29800		30000	30300		30000	29400		30000	30000		N. A.
Sugar	11953	*		13753	*		14949	*		12551	*		*
Imported Edible Oil	Nil	234		Nil	Nil		Nil	Nil		1000	1000		N. A.
Kerosene	21529	N. A.		21529	N. A.		21529	N. A.		21529	N. A.		N. A.

A : Allotment

L : Lifting

* : Lifting of Sugar is nearly 100%

N. A. : Not Available